

**Files pending in SICs**

1206. SHRI D. RAJA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that thousands of appeals filed in various State Information Commissions (SICs) in the country are pending for hearing and majority of these SICs have not displayed their annual reports on their websites for the financial year 2013-14; and

(b) if so, the details thereof and what measures are being taken to improve the functioning of the SICs?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH): (a) and (b) Section 15 of the Right to Information Act, 2005 provides that every State Government shall, by notification in the Official Gazette, constitute a State Information Commission to exercise the powers conferred on and to perform the functions assigned to it under this Act. State-wise data on pending cases and annual reports are available in each State Information Commission.

**Reduction in number of CSSs**

1207. DR. CHANDAN MITRA:

SHRI A.W. RABI BERNARD:

SHRI PANKAJ BORA:

Will the Minister of PLANNING be pleased to state:

(a) whether Government has decided to reduce the number of Centrally Sponsored Schemes (CSSs) from the current 72 to about 30, if so, the details thereof;

(b) whether a cut in the number of CSS would be the first major decision of a panel under the newly constituted National Institution for Transforming India (NITI) Aayog; and

(c) whether many States expressed concern about the reduction in Union Government's support towards Centrally Sponsored Schemes, which were locally relevant and too politically sensitive to be scaled down and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) to (c) As per decision taken in the first meeting of Governing Council of NITI Aayog, held on February 8, 2015, a Sub-Group of

Chief Ministers on Rationalization of Centrally Sponsored Schemes was constituted on March 9, 2015 to look into the following issues i) To examine the existing CSSs and recommend measures for ensuring that their implementation is streamlined and adequately flexible; (ii) In light of the Finance Commission recommendations, the increased devolution of taxes to States and the higher revenue deficit grants to suggest reforms of the Schemes which are being continued under CSSs; (iii) To recommend appropriate measures for coordination between the Centre and the States and among the States for achieving the objectives of the Schemes; (iv) Any other measures related to the schemes to strengthen the national development agenda and ensure outcomes.

Sub-Group of Chief Ministers on Rationalization of Centrally Sponsored Schemes is yet to submit its report. In the budget of 2014-15, provisions were made for 66 Centrally Sponsored Schemes (CSS) of which 17 were flagship Schemes following the restructuring exercise carried out in 2013. However, in the budgetary proposal of 2015-16, existing CSSs have been classified into four categories.

**Category A:** Centrally Sponsored Schemes placed in this category are proposed to be implemented with full Central support.

**Category B:** Funding pattern of Centrally Sponsored Schemes placed in this category are proposed to be changed.

**Category C:** Centrally Sponsored Schemes placed in this category are delinked from Union support and States may decide to continue or not from their own resources.

**Category D:** Schemes placed in this category are part of devolution to the States or have been restructured and amalgamated among Schemes in A, B or C.

Relevant extract of the budgetary proposal of 2015-16 is given in the Statement (*See* below).

Following the acceptance of recommendations of the 14th Finance Commission of raising the devolution of net tax receipt from 32% to 42%, the fiscal space available with Central Government to fund Centrally Sponsored Scheme has been reduced.

*Expenditure Budget Vol. I, 2015-2016*  
*Central assistance for State and Union Territory Plans*

(₹ in crores)

Sl.No.		2013-14 Actuals	2014-15 Budget	2014-15 Revised	2015-16 Budget
1	2	3	4	5	6
<b>(A) Schemes to be fully supported by Union Government</b>					
1.	Additional Central Assistance for Externally Aided Projects	10999.75	12000.00	11900.00	12500.00
2.	Additional Central Assistance for Externally Aided Projcets	2353.54	3500.00	3200.00	3500.00
3.	Transfer to Central Road Fund (CRF)	–	3493.20	3493.20	4623.47
4.	Pradhan Mantri Gram Sadak Yojana	–	6657.39	6466.39	5476.53
5.	Roads and bridges finaced from Central Road Fund	2566.99	2607.06	2607.06	2868.00
6.	Member of Parliament Local Area Development Scheme (MPLADS)	3937.00	3950.00	3950.00	3950.00
7.	Grants from Central Pool of resources for North Eastern Region and Sikkim	850.00	948.00	704.50	970.00
8.	Schemes of North Eastern Council	674.85	725.00	549.00	740.00
9.	Special Package for Bodoland Territorial Council	17.04	50.00	30.00	50.00
10.	Other programmes of NER	22.32	47.00	46.00	38.00
11.	National Social Assistance Programme	9046.39	10546.97	7187.95	9000.00
12.	Assistance for schemes under proviso (i) to Article 275(1) of the Constitution	1097.14	1317.00	1134.68	1367.00

13.	Special Central Assistance to Tribal Sub-Plan	1050.00	1200.00	1040.03	1250.00
14.	Umbrella Schemes for Education of ST Children	–	1036.84	1065.85	1136.84
15.	Schemes financed from Prarambhik Shiksha Kosh (PSK)	–	27575.00	22249.26	27575.00
16.	Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGA)	–	33353.00	32456.00	33700.00
17.	Multi Sectoral Development Programme for Minorities (MSDP)	–	1232.00	766.46	1232.00
18.	Pre-Matric Scholarship for children of those engaged in unclean occupation	–	10.00	10.00	10.00
19.	Various scholarship programmes for SC, ST and OBCs	–	3091.00	3286.54	3291.00
20.	Support for building hostel for Girls and Boys	–	96.00	29.00	96.00
21.	Other programmes for welfare of SCs and OBCs	–	37.50	28.16	37.50
22.	Pradhan Mantri Adarsh Gram Yojana	–	100.00	33.00	200.00
23.	Machinery for implementation of Protection of Civil Rights Act, 1955 and Prevention of Atrocities Act 1989	–	87.75	148.20	87.75
24.	National Programme for persons with Disabilities	–	5.00	0.02	5.00
25.	Scheme for Providing Education to Madrasas/Minorities	–	374.99	143.48	375.00
26.	Support to Educational Development including Teacher Training and Adult Education	–	1013.50	919.13	1012.50
27.	Border Area Development Programme	–	990.00	800.00	990.00
28.	Project Tiger	–	161.02	161.02	136.46
29.	Project Elephant	–	29.08	14.00	13.70

1	2	3	4	5	6
30.	Indira Gandhi Matritva Sahyog Yojna (IGMSY)	–	391.32	358.40	400.00
31.	Integrated Child Protection Scheme (ICPS)	–	318.23	367.73	318.00
32.	National Nutrition Mission (NHM)	–	202.40	–	204.79
33.	Social Security for Unorganized Workers Scheme	–	1324.30	539.74	1290.52
34.	National Service Scheme	–	67.15	76.54	67.15
TOTAL (A)		32615.02	118537.70	105761.34	118512.21

**(B) Schemes to be run with the Changed Sharing Pattern**

1.	<b>Krishonnati Yojana (State Plan)</b>	8527.13	16462.50	141.73.81	9000.00
a.	Rashtriya Krishi Vikas Yojana (RKVY)	7052.50	9954.00	8444.00	4500.00
b.	National Food Security Mission	1450.99	2030.00	1830.00	1300.00
c.	National Mission on Oil seeds and Oil Palm	–	426.00	329.00	350.00
d.	National Project on management of Soil, Health and Fertility	23.64	38.40	93.27	200.00
e.	Other Programmes of Crop Husbandry	–	70.00	48.00	50.00
f.	Paramparagat Krishi Vikas Yojana	–	–	–	300.00
g.	Mission for Integrated Development of Horticulture	–	1958.00	1629.07	1500.00
h.	Sub-Mission on Agriculture Extension	–	474.50	470.08	450.00

i.	Sub-Mission on Agriculture Mechanisation	–	–	–	50.00
j.	National Mission on Sustainable Agriculture	–	1511.60	1330.39	300.00
2.	<b>Pradhan Mantri Krishi Sinchai Yojana</b>	4630.00	13456.22	5623.26	53.00
a.	Per Drop More Crop (Micro Irrigation)	–	–	30.00	1800.00
b.	Pradhan Mantri Krishi Sinchai Yojna (Watershed Component erstwhile Integrated Wastershed Management Programme (IWMP)	–	3464.00	2312.70	1500.00
c.	Accelerated Irrigation Benifit and Flood Managment Programme	–	8992.22	3276.56	1000.00
d.	Pradhan Mantri Krishi Sinchai Yojana	–	1000.00	4.00	1000.00
e.	Accelerated Irrigation Benefit Programme and other Water Resources Programme	4630.00	–	–	–
3.	<b>Animal Husbandry and Dairy Vikas</b>	–	1035.35	890.04	350.00
a.	Cattle Development	–	204.00	154.09	–
b.	National Livestock Mission	–	268.50	271.78	100.00
c.	National Programme for Dairy Development	–	105.00	85.00	–
d.	Veterinary Services and Animal Health	–	457.85	379.17	250.00

1	2	3	4	5	6
4.	<b>Umbrella Programme "Swaccha Bharat Abhiyan" (includes Sanitation and Drinking Water)</b>	–	15025.50	11938.50	6000.00
a.	National Rural Drinking Water Programme	–	10890.50	9190.50	2500.00
b.	Swachh Bharat Abhiyan	–	4135.00	2748.00	3500.00
5.	<b>Afforestation and Development of Wildlife Habitats</b>	–	680.89	545.62	299.39
a.	Bio-diversity Conservation and Rural Livelihood Improvement Project (EAP)	–	15.00	15.00	15.00
b.	Biosphere Reserves	–	7.50	5.85	5.78
c.	Conservation of Corals and Mangroves	–	7.49	6.00	5.60
d.	Environmental Management in Heritage, Pilgrimage and Tourist Centres including Taj Protection Mission	–	0.01	–	0.01
e.	Green India Mission met from National Clean Energy Fund	–	64.00	3.00	64.00
f.	Integreted Development of Wild Life Habitats	–	70.15	58.89	52.96
g.	Intensification of Forest Management	–	56.04	42.67	35.50
h.	Lumpsum Provision for Projects/Schemes for the benefit of North-Eastern Region and Sikkim	–	135.55	104.73	78.54
i.	National Afforestation Programme	–	253.15	190.86	74.00

j.	National Plan for Conservation of Aquatic Eco-Systems (NPCA)	–	72.00	34.62	32.00
k.	National River Conservation Programme	–	–	84.00	–
6.	<b>National AIDS and STD Control Programme</b>	–	892.00	890.89	500.00
7.	<b>Promotion of AYUSH</b>	–	364.18	117.36	300.00
a.	AYUSH	–	285.18	–	–
b.	AYUSH Promotion (States) National AYUSH Mission (NAM)	–	–	64.06	300.00
c.	National Mission on AYUSH (including Mission on Medicinal Plants)	–	11.00	9.30	–
d.	National Mission on Medicinal Plants	–	68.00	44.00	–
8.	<b>National Health Mission</b>	–	21650.23	17433.99	18000.00
9.	<b>National Livelihoods Mission</b>	–	3432.50	2034.40	1800.00
a.	National Livelihoods Mission (Rural) (NRLM)	–	2482.50	1313.90	1300.00
b.	National Livelihoods Mission (Urban)	–	950.00	720.50	500.00
10.	<b>Elementary Education</b>	–	13511.75	12891.31	3325.00
a.	MDM financed from GBS	–	4318.00	3997.06	1325.00
b.	SSA financed from GBS	–	9193.75	8894.25	2000.00
11.	<b>Secondary Education</b>	–	4915.50	3432.39	3493.00
	Rashtriya Madhyamik Shiksha Abhiyan (RMSA)	–	4915.50	3432.39	3493.00



1	2	3	4	5	6
12.	<b>Higher Education</b>	267.36	3112.11	1411.42	1602.77
	Strategic Assistance for State Higher Education-Rashtriya Uchcha Shiksha Abhiyan (RUSA)	262.36	2109.20	387.47	1000.00
13.	For Development of Infrastructure Facilities of Judiciary	5.00	782.40	845.40	500.00
14.	National Land Records Modernisation Programme	–	220.51	178.56	72.77
15.	<b>Housing For All</b>	–	18376.00	12393.87	14000.00
	a. Housing for all (Rural) Indira Awaas Yojana	–	15976.00	109990.27	10000.00
	b. Sardar Patel Urban Housing Scheme	–	–	–	4000.00
	c. Rajiv Awas Yojana (RAY)	–	2400.00	1403.60	–
16.	Urban Rejuvenation Mission-500 Habitations and Mission for Development of 100 Smart Cities	–	7040.00	2431.10	6000.00
17.	Integrated Child Development Service	–	17858.00	16316.05	8000.00
18.	Other Programmes	38.21	189.50	94.80	77.00
19.	Rajiv Gandhi Khel Abhiyan (RGKA) {erstwhite Panchayat Yuva Krida aur Khel Abhiyan (PYKKA)}	–	159.50	60.20	52.64
20.	Skill Development Mission	–	362.52	342.64	100.00
	<b>TOTAL (B)</b>	<b>13462.70</b>	<b>138524.25</b>	<b>103021.65</b>	<b>78229.80</b>

<b>(C) Schemes delinked from Union Support</b>					
1.	National e-Governanace Action Plan (NeGAP)	242.51	800.00	464.00	–
2.	National Scheme for Modernisation of Police and Other Forces	–	1597.00	1433.20	–
3.	Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA)	194.91	1006.00	483.00	–
4.	Scheme for setting up of 6000 Model Schools at Block Level as Bench Mark of Excellience	–	1193.99	1020.99	1.00
5.	Scheme for Central Assistance of the States for Developing Export Infrastructure and Other Allied Activities	–	800.00	564.84	–
6.	National Mission of Food Processing	–	175.00	124.61	–
7.	Tourist Infrastructure	–	357.00	495.00	–
<b>TOTAL (C)</b>		<b>437.42</b>	<b>5928.99</b>	<b>4585.64</b>	<b>1.00</b>
<b>(D) Other Schemes</b>					
1.	ACA for Desatination Plant at Chennai	399.58	–	–	–
2.	ACA for LWE affected districts	1209.00	2640.00	1760.00	–
3.	Additional Central Assistance for Other Projects	1259.23	1261.00	1061.00	–
4.	Backward Regtions Grant Fund-State Component	3530.52	5050.00	3450.00	–

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[30 July, 2015]

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1	2	3	4	5	6
5.	Jawaharlal Nehru National Urban Renewable Mission (JNNURM)—Integrated Housing and Slum Development (IHSDP)	584.00	—	—	—
6.	Jawaharlal Nehru National Urban Renewable Mission (JNNURM)—Rajiv Awas Yojana (RAY)	705.73	—	—	—
7.	Jawaharlal Nehru National Urban Renewable Mission (JNNURM) Sub Mission on Basic Services to Urban Poor (SM-BSUP)	966.20	—	—	—
8.	Jawaharlal Nehru National Urban Renewable Mission (JNNURM)—Sub Mission on Urban Infrastructure and Governance	2381.79	—	—	—
9.	Jawaharlal Nehru National Urban Renewable Mission (JNNURM)—Urban Infrastructure Development for Small and Medium Towns (UIDSSMT)	2921.28	—	—	—
10.	Normal Central Assistance	25642.27	28514.00	26814.00	—
11.	Other Additional Central Assistance	166.01	1180.00	1780.00	—
12.	Special Central Assistance	10771.00	11000.00	10150.00	—
13.	Special Central Assistance Border Area	990.00	—	—	—
14.	Special Central Assistance Hill Area	279.59	300.00	220.00	—

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15.	Special Plan Assistance	6480.15	6837.00	7666.00	–
16.	Assistance to State for Capacity Building (Trauma Care)	–	96.50	48.50	–
17.	Cancer Control (National Tobacco Control Programme)	–	72.20	39.20	–
18.	CSS-Human Resources for Health and Medical Education (excluding Tertiary level Intervention)	–	1252.49	609.60	–
19.	E-Health including Telemedicine	–	44.76	11.00	–
20.	Health Care for the Elderly	–	152.00	5.00	–
21.	National Mental Health Program	–	194.00	15.00	–
22.	National Programme for Control of Blindness	–	69.02	69.02	–
23.	National Programme for Prevention and Control of Cancer Diabetes Cardiovascular Diseases and Stroke	–	671.54	357.75	–
24.	Integrated Low Cost Sanitation Programme	–	4.99	2.32	–
25.	Jawahar Lal Nehru National Urban Renewal Mission (JnNURM)	–	1169.99	401.34	–
26.	Backward Regions Grants Fund	2800.00	5900.00	2837.00	–
27.	Catalytic Development Programme for Senculture	–	213.00	207.47	–
28.	National Handloom Development Programme	–	292.00	224.00	–
29.	Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG)- SABLA	–	679.15	621.30	–

1	2	3	4	5	6
30.	Scheme for Protection and Development of Women	–	179.50	5.55	–
31.	Actual Recoveries	0.72	–	–	–
TOTAL (D)		61085.61	67773.14	58355.05	–
TOTAL CENTRAL ASSISTANCE TO STATE PLANS (A TO D)		107600.75	330764.08	271723.68	196743.01

**(E) Union Territory Plan**

**Union Territories without Legislature**

1.	Andaman and Nicobar Islands	1583.99	2100.00	1733.00	2200.00
2.	Chandigarh	592.27	813.00	613.05	860.00
3.	Dadra and Nagar Haveli	617.70	703.00	651.74	750.00
4.	Daman and Diu	505.26	657.00	554.17	723.60
5.	Lakshadweep	360.22	464.00	395.46	510.40

**Union Territories with Legislature**

1.	National Capital Territory of Delhi	582.51	325.00	325.00	394.99
2.	Puducherry	649.15	814.00	788.00	744.01
3.	Animal Husbandry	–	5.65	1.05	8.00
4.	BSUP	–	450.00	417.13	465.00
5.	Child Development	–	262.28	212.94	245.77

6.	Conservation of Natural Resources and Ecosystems	–	0.50	–	0.50
7.	Elementary Education	–	220.91	176.80	230.00
8.	Family Welfare	–	261.77	193.83	295.00
9.	For Development of Infrastructure Facilities for Judiciary in UTs	–	60.00	–	53.00
10.	General Education	–	90.80	10.00	95.00
11.	Housing	–	3.00	–	4.00
12.	IHSDP	–	0.01	–	–
13.	Land Reforms	–	3.59	1.32	5.00
14.	Medical and Public Health	–	41.99	10.99	18.00
15.	Modernisation of Police Force	–	30.00	24.30	35.00
16.	Multi Sectoral Development Programme for Minorities	–	10.00	1.22	12.00
17.	National Afforestation Programme (National Mission for a Green India)	–	0.51	0.38	1.50
18.	National AIDS and STD Control Programme	–	36.00	35.95	40.00
19.	National e-Governance Action Plan (NeGAP)	–	5.00	5.00	–
20.	National Mission on Agriculture Extension and Technology	–	0.50	0.50	0.50
21.	National Mission on Food Processing	–	5.00	0.71	7.00

1	2	3	4	5	6
22.	Product/Infrastructure Development for Destination and Circuits (UT)	–	18.00	1.00	20.00
23.	Roads and Bridges	–	40.94	33.54	48.00
24.	Rural Employment	–	11.00	8.00	13.00
25.	Secondary Education	–	50.01	33.10	65.00
26.	Skill Development Mission	–	3.13	3.40	4.00
27.	Social Security and Welfare	–	71.03	48.43	14.00
28.	Special Programmes for Rural Development	–	3.50	2.00	5.00
29.	Sports and Games	–	20.50	8.80	22.50
30.	Sub Mission on Urban Infrastructure and Governance (SM-UIG)	–	12.00	8.00	14.00
31.	Swachh Bharat Mission	–	3.50	103.50	5.00
32.	Urban Infrastructure Development for Small and Medium Towns (UIDSSMT)	–	8.01	0.69	10.00
33.	Welfare of Other Backward Classes	–	3.00	2.00	4.00
34.	Welfare of Schedule Castes	–	5.25	18.80	6.00

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Unstarred Questions

35.	Women Development	–	30.68	20.00	52.23
36.	Youth Welfare Scheme	–	0.35	0.35	–
37.	Other Programmes	356.73	–	–	–
TOTAL (E)		5247.83	7644.41	6444.15	8041.00
GRAND TOTAL (A TO E)		112848.58	338408.49	278167.83	204784.01

*Note:* 1. In respect of schemes against (A) in this table, Schemes will run unaltered as they are either meant for the welfare of poor and disadvantaged or are legal obligation of the Union. Schemes against (B) will undergo a change in the sharing pattern in view of enhanced resources available with the States. In respect of Schemes against (C) States may decide to continue (or not ) from their own resources.

2. Schemes in list (D) have either become a part of devolution to the States or have been restructured and amalgamated among Schemes in A, B or C.